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Title: Regarding compensation to Andhra Pradesh.

SHRI KURUVA GORANTLA MADHAV (HINDUPUR): There is urgent requirement for the reimbursement of tax incentives for the State of Andhra Pradesh.

Government of Andhra Pradesh is facing a financial crisis because of the industrial policy incentives undertaken by the previous Government.

In this regard, as per the Andhra Pradesh State Reorganization Act, due compensation needs to be provided to Andhra Pradesh at the earliest.